

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 187 of 2014**

**Dated :14<sup>th</sup> November, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for  
R.3 to 5  
Mr. Rajiv Srivastava for R 10**

**ORDER**

Mr. Rajiv Srivastava, the learned counsel for the Respondent No.10 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 28.11.2014 after serving copy on the other side.

Post the matter on **09.12.2014.**

**(T. Munikrishnaiah)  
Technical Member**

Ts/pr

**(Justice M. Karpaga Vinayagam)  
Chairperson**